

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

**Original Application No.480/2007
This the 14th day of March 2008**

HON'BLE MR. M. KANTHAIH, MEMBER JUDICIAL.

M.M. Misra **...Applicant.**

Versus.

Union of India & Others **...Respondents.**

ORDER (Oral)

Dated: 14.03.2008.

HON'BLE MR M. KANTHAIH, MEMBER (J)

App: Shri A.C. Misra.

Resp: Shri Deepak Shukla for Shri Prashant Kumar.

At this stage, applicant counsel seeks permission to file a comprehensive OA and with that liberty, this OA is dismissed as withdrawn. No order as to costs.

**(M. KANTHAIH)
MEMBER (J)**

14-03-08

Ak//

od
copy of order
dated 14-3-08
recd 17-3-08